

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

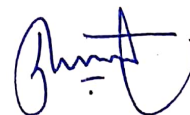
FOR THE ATTENTION OF THE CREDITORS OF
SHREE BHIMESHWARI ISPAT PVT LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shree Bhimeshwari Ispat Private Limited
2.	Date of incorporation of corporate debtor	08/02/2005
3.	Authority under which corporate debtor is incorporated / registered	RoC - Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109PN2005PTC020267
5.	Address of the registered office and principal office (if any) of corporate debtor	J-18/2/5 & J-18/2/5/1, J-18 and J-19, Addl. MIDC, SATARA - 415004. Maharashtra.
6.	Insolvency commencement date in respect of corporate debtor	28/11/2019
7.	Estimated date of closure of insolvency resolution process	(Copy of order received by the IRP- on 30/11/2019) 28/05/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA Fanendra Harakchand Munot Reg no. IBBI/IPA-001/IP-P00515/2017-18/10916
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Joshi Kale Munot & Associates, 6 th Floor, Mafatlal House Building, H T Parekh Marg, Backbay Reclamation, Mumbai - 400020. E-mail: fhmunot@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	101, Monoplex Plaza, Deep Bungalow Chowk, Pune - 411016. Cell: 7588325800 E-mail: cirp.bhimeshwari@gmail.com
11.	Last date for submission of claims	14/12/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA (As per information available with the IRP)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/downloadform.html Physical Address: 101, Monoplex Plaza, Deep Bungalow Chowk, Pune - 411016

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Shree Bhimeshwari Ispat Private Limited on 28th November, 2019. The creditors of Shree Bhimeshwari Ispat Private Limited are hereby called upon to submit their claims with proof on or before 14/12/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name of Interim Resolution Professional: Fanendra Harakchand Munot
IBBI Registration No.: IBBI/IPA-001/IP-P00515/2017-18/10916

Date: 01/12/2019
Place: Mumbai

